

NOTIFICATION**PART-A**

In partial modification of this office notification of even number dated 28.04.2018, the following transfer and postings of Officers of Judicial Department in the cadre of Civil Judges, are ordered in the interest of public service, to take effect from the forenoon of 28th May 2018:

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Smt.Manjula D.	JMFC-VI Court, Belagavi. <i>(Under orders of transfer as Addl. Civil Judge and JMFC, Kollegal)</i>	Prl. Civil Judge and JMFC., Devanahalli, Bengaluru Rural District, Bengaluru. <i>(Vice Smt. Ujwala Veeranna - transferred)</i>
2	Sri. Yashavanth Kumar R.	I Addl. Civil Judge, Mangaluru.	Civil Judge and JMFC, Moodbidri. (Vacant Court)

PART-B

The Presiding Officer of the Court of Prl. Civil Judge, Mangaluru, is concurrently appointed as the Presiding Officer of the court of I Addl. Civil Judge, Mangaluru, with effect from the date of relieving of Sri.Yashavanth Kumar R. and until further orders.

BY ORDER OF THE HIGH COURT,

Sd/-

(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:

01. The Prl. District and Sessions Judges of Belagavi and Dakshina Kannada District, with a request to make necessary arrangements for relieving the Officers concerned.
02. The Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru and Chamarajanagar.
03. The Officers with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
04. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
05. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
06. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
07. The Accountant General in Karnataka, Bengaluru.
08. The General Secretary, Karnataka State Judicial Officers Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
09. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
10. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Statistics & Review)/Registrar (Recruitment)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
13. The A.R.-cum-P.S. to Hon'ble the Chief Justice.

14. The Private Secretaries to the Hon'ble Administrative Judges of Belagavi District, Bengaluru Rural District, Chamarajanagar District and Dakshina Kannada District.
15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
17. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
19. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/ HCL/LCBS/LCA-I/LCA-II/LCA-III, Branches of this office.
21. Spare copies.
